

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 215
CP No. (IB)- 59/94/JPR/2022
Under Section 94 of IBC, 2016

In the matter of:

Mrs. Pinki Aggarwal through RP Arunesh Kumar Dubey (PG to CD Sewa Steels Pvt. Ltd.) **...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Iswar Mohapatra, Adv.

ORDER

Heard Mr. Iswar Mohapatra, Adv. appearing on behalf of the Applicant. None appeared for the Bajaj Finance Ltd., and other Respondents. Opportunity to file reply is closed. List the matter for arguments on 10.06.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024